

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No.248/MP/2016

Subject : Petition for set-aside the letter dated 5.12.2016 issued by Bangalore Electricity Supply Company Limited (BESCOM).

Petitioner : Kudgi Transmission Limited (KTL)

Respondents : BESCOM and Others

Date of Hearing : 23.10.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M.K. Iyer, Member

Parties present : Shri Alok Shankar, Advocate, KTL

Record of Proceedings

Though order was reserved in the petition on 25.7.2018, the same was listed for hearing since order in the petition could not be issued prior to one Member demitting office.

2. Learned counsel for the Petitioner submitted that since the Commission has already noted the arguments through a detailed ROP, there is no requirement for further arguments and order may be passed based on the documents available on record and the submissions already made.

3. Considering the submissions of the learned counsel for Petitioner, order in the petition was reserved.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**